

COURT NO. 8**THE HONOURABLE SRI JUSTICE VENUTHURUMALLI GOPALA KRISHNA RAO****To be Heard on Tuesday The 21st day of July 2026 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR DISMISSAL</u>					
1	AS/742/2009 (OS/71/2001)	H.V.SANJEEVA REDDY (DIED) BY L.RS. Vs SMT. SULTANA	K VISWANATHA REDDY	M/S INDUS LAW FIRM	KURNOOL
2	IA/1/2017(ASMP 1204/2017) Condone Delay Petition AS/451/2009	THE UNION OF INDIA Vs DODAPATI RAMAKRISHNA REDDY	P VISHNUVARDHANA REDDY	P BHASKAR GP FOR APPEALS V SURENDRA REDDY	KRISHNA
3	IA/2/2017(ASMP 1205/2017) Restoration Petition AS/451/2009	THE UNION OF INDIA Vs DODAPATI RAMAKRISHNA REDDY	P VISHNUVARDHANA REDDY	P BHASKAR GP FOR APPEALS V SURENDRA REDDY	KRISHNA
<u>ADMISSION</u>					
4	AS/205/2026 (OS/185/2016) IA 1/2026 Condone Delay Petition	PASUPULATE SEETHAMMA Vs YENUBARLA SRINIVASA RAO	ASHOK KUMAR CHILLAPALLI	PROOF OF SERVICE FILED VIDE USR No 64744/2026 PLACED IN THE BUNDLE (C S)	GUNTUR
5	AS/376/2026 (OS/40/2014) IA 1/2026 Stay Petition	RAYAPUREDDY NAGARAJA KUMAR Vs KARNATAPU YASODA	NARASIMHA RAO GUDISEVA	AKULA VAMSI KRISHNA	KRISHNA
<u>PART-HEARD CASES</u>					
6	SA/2/2012 (OP/59/2007) IA 1/2025 Implead Petition IA 2/2025 Miscellaneous Petition	VEERANKI RAMA DEVI Vs PURITIPATI NAGAMANI	P RAJASEKHAR	SIREESHA RANI VALLABHANENI (C S)	KRISHNA
<u>OLD MATTERS</u>					
7	SA/1008/1998 (OS/692/1988) IA 1/2026 L R Petition	SANAM RADHAKRISHNA Vs VEESAM ACHAYAMMA	T V JAGGI REDDY	K SITA RAM R1 - DIED VIDE C T R2 - NOT NECESSARY PARTY VIDE C T R3 - APP BY K SITA RAM (H CJ NOTE)	WEST GODAVARI
8	SA/1013/2005 (OS/11/1993) IA 2/2005(SAMP 2090/2005) Permission Petition IA 1/2025 Fix an Early Date	BUNGA RAJESWARAMMA Vs PYDI SYAMASUNDARA RAO	VAJJHALA SATYANARAYANA PRASAD	A RAVI SHANKAR R4, R5, & R6 - APP BY A RAVI SHANKAR COUNTER AFFIDAVIT NOT FILED	SRIKAKULAM
9	SA/1180/2005 (OS/141/1999)	S.ALLAH BAKASH & ANR Vs SHAIK RAHAMATH BEE & ANR	L J VEERA REDDY	M N NARASIMHA REDDY R1 - DIED VIDE MEMO FILED USR No 42946/2019 R2 - DIED VIDE C T (C S)	YSR KADAPA
10	AS/175/2009 (OS/19/2007)	SHAIK SANDHANI BASHA Vs MOHAMMAD ABDUL NAZEEB	MADHAVA RAO NALLURI	P VISHNUVARDHANA REDDY APPELLANT No 1 - SERVED APPELLANT No 2,3,4 - RETURNED AS UNSERVED (NO SUCH PERSON IN THIS DOOR No) PAPER BOOK (PLEADINGS)AVAILABLE	PRAKASAM

11	AS/247/2009 (OS/233/2005)	KASTURI UMA PARVATHI Vs KOTAGIRI GOPALA RAO	MANGENA SREE RAMA RAO	SUDERSHAN KUMBAM K RANGA RAO PAPER BOOK AVAILABLE	WEST GODAVARI
12	AS/303/2009 (OS/30/2002) IA 3/2010(ASMP 600/2010) Extension Petition IA 4/2010(ASMP 2205/2010) Recall Petition IA 5/2010(ASMP 2206/2010) Extension Petition	THE STATE OF A.P. Vs KALLA SURYANARAYANA	GP FOR APPEALS	00	EAST GODAVARI
13	AS/358/2009 (OS/14/2006) IA 1/2017(ASMP 3114/2017) Miscellaneous Petition IA 4/2024 Receive Docs Petition TRAS/376/2012	SYED GHOUSE BEGUM Vs D. LAKSHMI RADHA	S KHADER MOHIDDIN	SRINIVASULU KURRA SYED AZMATULLAH PAPER BOOKS PLACED IN BUNDLE	YSR KADAPA
14	TRAS/376/2012 (OS/135/2007)	S.GHOUSEA BEGUM Vs DAMAVARAPU LAKSHMI RADHA	S KHADER MOHIDDIN		YSR KADAPA
15	AS/505/2009 (OS/173/2008)	K.SUBBARAMAIAH Vs IMAM SAHEB	B S REDDY	J JANAKIRAMI REDDY	KURNOOL
16	AS/545/2009 (OS/227/2004) IA 1/2023 Condone Delay Petition IA 2/2023 Set Aside Abatement IA 3/2023 L R Petition	PADMATI VENKATESWARA RAO Vs PEDDI VEERA VENKATESWARA RAO	NARASIMHA RAO GUDISEVA	V V PRABHAKARA RAO PROOF OF SERVICE NOT FILED	KRISHNA
17	AS/557/2009 (OS/56/1996) IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition IA 1/2025 Condone Delay Petition IA 2/2025 Set Aside Abatement IA 3/2025 L R Petition	ALANKA SANYASI RAO Vs VEMANA SURYA CHANDRA SEKHARA RAO	K SITA RAM	O MANOHER REDDY DEVALARAJU ANIL KUMAR M A V S BHAGAVAN K SUBRAHMANYAM O M R LAW FIRM R1 TO R3 - APP BY Mr S RAJAN R4 - APP BY Mr K SUBRAHMANYAM R5 - APP BY M A V S BHAGAVAN R6 & R7 - SERVED BY PROOF OF SERVICE VIDE USR No 905/2010 Dt 13.12.2010 R8 & R9 - DIED VIDE C T R10 TO R13 - SERVED PAPER BOOK (PLEADINGS) AVAILABLE	VISAKHAPATNAM
18	AS/597/2009 (OS/17/2006)	PULAGAM VENKATA REDDY Vs TIRUMALARAJU CHIRANJEEVI	V V L N SARMA	PAPER BOOK PLACED IN THE BUNDLE	EAST GODAVARI
19	AS/616/2009 (OS/26/2007)	GOKANA VARA PRASAD Vs GOKANA SIVA VARA PRASADARAJU	E V V S RAVI KUMAR	SAI GANGADHAR CHAMARTY V SUBRAHMANYAM	KRISHNA
20	AS/619/2009 (OS/7/2004)	PORUBOINA YEDUKONDALA Vs THE COMMISSIONER MUNICIPAL COUNCIL	NIMMAGADDA SATYANARAYANA	SIREESHA RANI VALLABHANENI	GUNTUR

21	AS/634/2009 (OS/22/2004) IA 1/2009(ASMP 1916/2009) Stay Petition	GUNTUR MUNICIPAL CORPORATION REP. BY EXECUTIVE AUTHORITY Vs CHUNDURU AUDINARAYANA	A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	N SRIRAM MURTHY V CH NAIDU	GUNTUR
INTERLOCUTORY					
22	IA/1/2025 Condone Delay Petition AS/269/2009	SMT. KALINDIDI VENKATA SATYA LAKSHMI Vs	SUDHA RANI KALIDINDI	N (P) ANJANA DEVI SATYANARAYANA ADVOCATE IN THIS CASE HAS TO BE REGISTERED	VISAKHAPATNAM
23	IA/2/2025 Restoration Petition AS/269/2009	SMT. KALINDIDI VENKATA SATYA LAKSHMI Vs	SUDHA RANI KALIDINDI	N (P) ANJANA DEVI SATYANARAYANA ADVOCATE IN THIS CASE HAS TO BE REGISTERED	VISAKHAPATNAM
24	SA/877/2014 (OS/543/2006) IA 1/2018 Direction Petition IA 1/2026 L R Petition	SUDA KOTI RATTAMMA Vs LAYOLA COLLEGE SOCIETY	N SIVA REDDY	D V PHANI KRISHNA L R PETITION FILED	GUNTUR
25	AS/778/2019 (OS/253/2014) IA 1/2022 Vacate Stay Petition IA 1/2026 Permission Petition	K.SUMATHI Vs M.SIVARAM PRASAD	SRINIVAS BASAVA	V ESWARIAH CHOWDARY PAPER BOOK AVAILABLE	CHITTOOR
26	AS/391/2025 (OS/17/2014) IA 1/2025 Suspension Petition	PULAGAM SRINIVAS REDDY Vs GOLUGURI SRINIVASA REDDY	T V JAGGI REDDY	V S K RAMA RAO R1, R2 - APP BY V S K RAMA RAO R3 - UNSERVED "NO SUCH PERSON IN THIS ADDRESS" R4 & R5 - SERVED R6 - UNSERVED "ADDRESS DECEASED" R7 - SERVED (C S)	EAST GODAVARI
27	AS/443/2025 (OS/26/2016) IA 1/2025 Condone Delay Petition IA 2/2025 Stay Petition	SRI MACHEPALLI MANIKYAM Vs KUTHADA VENKATESWARA RAO	V VIJAYA VARDHAN	SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES N N SOMENDRA REDDY (C S)	WEST GODAVARI
28	AS/183/2026 (OS/19/2018) IA 1/2026 Suspension Petition	MOGAL IBRAHIM BAIG(DIED) Vs NUNE REDDY VENKATA NAGARAJA KUMAR	GVVSR SUBRAHMANYAM	CHAKRAVARTHY P V S K COUNTER AFFIDAVIT IS NOT FILED AS PER COMPUTER VERIFICATION	YSR KADAPA

FOR HEARING

29	AS/51/2025 (OS/571/2014)	KOTHURI TIRUMALA RAO Vs VARAKARANAM GOWRI MAHA LAKSHMI SARADHA	NANDA KISHORE KONDURI	V N CHAKRAPANI K H V SIVA KUMAR T K V SRINIVASA RAO R2 - SERVED R3 - UNSERVED "NO SUCH PERSON IN THIS ADDRESS" (C S)	GUNTUR
----	-----------------------------	---	--------------------------	---	--------

FINAL HEARING

30	SA/584/2008 (OS/236/2003)	PAMURU CHANDRASEKHAR REDDY Vs PAHTAPATI SRINIVASULU REDDY	J U M V PRASAD	NAGURU SIVA SAIKRISHNA REDDY	SPS NELLORE
31	SA/775/2014 (OS/41/2002)	JATIYA SAHITHYA PARISHAD Vs P.SIVANNA (DIED)	Y SRINIVASA MURTHY	V MALLIK	KURNOOL